

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No.606
IB-160/ND/2024

IN THE MATTER OF:

M/s Canara Bank

...PETITIONER

Vs

M/s. IPP India Ltd.

...RESPONDENT

Section

U/s 7 of IBC, 2016

Order delivered on 30.04.2024
Hybrid Hearing (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Financial Creditor :

For the Respondent/Corporate Debtor :

ORDER

Re-notified to **13.05.2024**.

Sd/-
(Court Officer)